

**L.P.A.**

Token No.- 2732 Dtd.- 11/06/2020

Appellant – M/S SGPL TCPL BP (JV)

Vs

Respondent – BCCL AND ANR.

Appellant Advocate – Sumeet Kr. Gadodia

D.B.

Caveat clear

**Memo**

1 CFS = 20

CF Paid is sufficient.

Limitation expired on 07.04.2020

Barred by 65 Days as per calculation at the back of vak.

Copy filed

**Defects:-**

- 1) Limitation petition may be filed.
- 2) Order date may be corrected at prayer portion of memo.
- 3) Pagination of Annexure 10 may be corrected at Index page.
- 4) Typed copy of Annexures may be tagged after respective annexure.
- 5) Page no. 131 is not easily readable fresh copy may be filed.
- 6) T/C of page no. 305,311,315,319,321,325,326,329,330,331,333 to 335,339,341,343,345 and 347 may be filed.